CORRIGENDUM

to

Circular No. 07/2021-Customs

F.No. DGEP/SEZ/09/2017 (Part III)
Government of India
Ministry of Finance
Department of Revenue Central Board of Indirect Taxes & Customs
(Directorate General of Export Promotion)

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New Delhi, dated 25th February, 2021

To,

All Pr. Chief Commissioners/ Chief Commissioners of Customs/ Customs (Prev.),
All Pr. Chief Commissioners/ Chief Commissioners of Central Tax/ Central Excise,
All Pr. Commissioners/ Commissioners of Customs/ Customs (Prev.),
All Pr. Commissioners/ Commissioners of Central Tax and Central Excise,
All Pr. Director Generals/Director Generals under CBIC.

Madam/Sir,

Subject: Corrigendum to Circular 07/2021-Customs dated 22.02.2021 issued vide F.No. DGEP/SEZ/09/2017 (Part III) – regarding.

Reference is drawn to the Circular no. 07/2021-Customs dated 22.02.2021. The date mentioned in subject portion of the said circular may be read as “29.07.2016” in place of “29.07.2020”.

Yours faithfully,

(Saroj Kumar Behera)
Additional Director